

Per Tribunal
Fixed for AH
on 8/10/2001
(By circulation)

Per
for Dy. Registrar

AB-2) 8-10-2001

Mr. S. J. Ghogare, Id. Counsel for
the applicant.

The back of the page No. 8 some
matter was typed and scored out.
Similar position ^{is} in ^{respect of} page No. 15, where
the typing has been done on both
the sides. The O.A. is not in accordance
with the rules. ~~It~~ ^{is} dismissed.
However, it is ^{kept} open for the applicant
to file fresh O.A. No costs.

Shanta J.
(Smt. Shanta Shastri) (Birendra Dikshit)
Member (A) Vice Chairman.

H.